

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Orchid Pharma Ltd
PETITION NUMBER : CP/540/IB/2017
APPLICATION NUMBER : a) MA/811/2019
b) MA/818/2019
c) IA(IBC)/700(CHE)2022
d) IA/784/IB/2020
e) IA(IBC)/1220/2021

ORDER

205)(a) MA/811/2019 IN CP/540/IB/2017

205)(b) MA/818/2019 IN CP/540/IB/2017

Ld. Counsel Ms. Dharmya for the Applicant / RP. Ld. Counsel Mr. Praveen appears for R2 .

None appears for the other Respondents. R2 has e-filed the sur-rejoinder and sought a week time to file physical copy.

Applications are posted for **physical hearing on 23.04.2024**.

205)(c) IA(IBC)/700(CHE)2022 IN CP/540/IB/2017

205)(d) IA/784/IB/2020 IN CP/540/IB/2017

None for the Applicant. Ld. Counsel Mr. Kaustabh Prakash for the Respondent. Ld. Counsel Ms. Dharmya for the RP.

In this case Counsel for the Respondent stated that settlement talks are under progress.

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Applications are posted for **physical hearing on 23.04.2024.**

205)(e) IA(IBC)/1220/2021 IN CP/540/IB/2017

Ld. Counsel Mr. Praveen for the Applicant. Ld. Counsel Ms.Dharmya for R1.

Ld. Counsel Mr. Kaustabh Prakash for R2 and R3.

R2 and R3 have filed their reply vide Diary No.4106 and 4105 dated 25.09.2023.

R1 also filed counter vide Diary No.6044 dated 14.11.2022.

Pleadings are complete.

Application is posted for **physical hearing on 23.04.2024.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)